

ORISSA HIGH COURT

FILING REPORT AS ON :04/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/3857/2026	BHAJAN PUTEL VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	KANTABANJI /356 /2025 () //	AOD20240000333C202600002
2	D-BLAPL/3862/2026	OMM PRAKASH SWAIN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	//0 () //	
3	D-BLAPL/3867/2026	RAJU @ BALARAM NAYAK VS STATE OF ODISHA	APARESH BHOI VS	NAIKANI-DIHI /44 /2025 () //	AOR20220001814C202600003
4	D-BLAPL/3875/2026	NIRANJAN MAJHI VS STATE OF ODISHA	GOKULANANDA SAHU VS	SINAPALI /159 /2023 () //	
5	D-BLAPL/3878/2026	SAHARUKHAN PALO @ SHARUKH PAL VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PADMAPUR /50 /2024 () //	AOR20220001631C202600033
6	D-BLAPL/3879/2026	KALAPANA LIMA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PADMAPUR /50 /2024 () //	AOR20220001631C202600034
7	D-BLAPL/3880/2026	MINU BARDHAN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	R.UDAYAGIRI /78 /2024 () //	AOR20220001631C202600035
8	D-BLAPL/3885/2026	GANESH ROUT VS STATE OF ODISHA	PARSURAM PANDA VS	BHANDARIPOKHARI /14 /2026 () //	
9	D-BLAPL/3886/2026	AKSHAYA KUMAR PRADHAN VS STATE OF ODISHA	PARSURAM PANDA VS	JASHIPUR /147 /2025 () //	
10	D-BLAPL/3893/2026	GANESH PRASAD NANDA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	BONAI /272 /2025 () //	
11	D-BLAPL/3896/2026	ASHISH DUBEY @ ASHU VS STATE OF ODISHA	RAKESH KUMAR DAS VS	DHANUPALI /356 /2019 () //	AOR20220001298C202600008

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12	D-BLAPL/3897/2026	NETRANANDA PRADHAN VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	BOUDH /336 /2024 () //	
13	D-BLAPL/3901/2026	ANITA SINGH VS STATE OF ODISHA	RAKESH KUMAR DAS VS	SAMBALPUR TOWN /142 /2025 () //	AOR20220001298C202600007
14	D-BLAPL/3904/2026	G. SURENDRA KUMAR REDDY VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	DHARAKOT PS /383 /2025 () //	AOR20220001207C202600009
15	D-BLAPL/3905/2026	KALIA PARIHAL VS STATE OF ODISHA	CHINMAYA KUMAR SAHU VS	KANJIPANI /21 /2020 () //	AOR20220001061C202600001
16	D-BLAPL/3911/2026	RUDRA NARAYAN MISHRA VS STATE OF ODISHA	PRATIK NAYAK VS	KEONJHAR TOWN /974 /2025 () //	
17	D-BLAPL/3915/2026	TUNI SETHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KOTINANDA /293 /2025 () //	
18	D-BLAPL/3918/2026	SIDHANTA KARADA VS STATE OF ODISHA	RABINDRA NATH PANDA VS	R.UDAYAGIRI /93 /2024 () //	
19	D-BLAPL/3919/2026	SANOJ KHATUA VS STATE OF ODISHA	SANJUKTA MUNDA VS	// () //	AOR20220002621C202600003
20	D-BLAPL/3920/2026	SUSHANTA KANHAR VS STATE OF ODISHA	RAJJEET ROY VS	BOUDH /7 /2026 () //	AOR20220001462C202600015
21	D-BLAPL/3923/2026	SHESHA MEHER VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	PADAMPUR /334 /2025 () //	
22	D-BLAPL/3929/2026	T.LAXMAN REDDY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /295 /2024 () //	
23	D-BLAPL/3930/2026	AJAY KUMAR SAHOO @ AJU	SHYAM SUNDAR CHHUALSINGH	MANCHESWAR P.S. /636 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/3932/2026	SAILESH NISHAD	ROHIT KUMAR SUNA	G.R.P.S.,SAMBALPUR /160 /2025	AOD20240000326C202600002
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/3933/2026	JOHAN MANGALI	SATYA NARAYAN MISHRA 4	DARINGBADI /92 /2025	AOR20220001615C202600020
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/3934/2026	PADMABATI DIGAL	JYOTIRMAYA SAHOO	KOTINANDA /293 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/3935/2026	GANAPATI PADHAN	ABHILASH MISHRA	SUBALAYA /240 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/3937/2026	KHAGAPATI MAJHI @ GANARAM MAJHI @ GANA	BHABANI SHANKAR DASPARIDA	KHARIAR /232 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/3938/2026	PURNA BHOI @ PURNA CHANDRA BHOI	BHABANI SHANKAR DASPARIDA	SINAPALI /59 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/3941/2026	KAMLESH NISHAD	ROHIT KUMAR SUNA	G.R.P.S.,SAMBALPUR /160 /2025	AOD20240000326C202600003
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/3952/2026	TUNA @ RUNA SETHI	JYOTIRMAYA SAHOO	KOTINANDA /293 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/3959/2026	NIRANJAN KHATUA	SOMANATH MITRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/3962/2026	MUKESH BARIK	SUKANTA KUMAR JENA	CYBER CRIME AND ECO. OFFENCE, CUTTACK /1 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/3967/2026	JITENDRA SAHOO @ JITU @ JITENDRA KUMAR SAHOO	HONNCHANAN PANIGRAHI	BHUBAN /407 /2025	AOD20240000001C202600009
		VS	VS	()	

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35	D-BLAPL/3969/2026	STATE OF ODISHA DILLIP KUMAR JENA VS	DEVASHIS PANDA VS	// RENGALI (SAMBALPUR) /219 /2025 ()	AOR20220001247C202600010
36	D-BLAPL/3971/2026	STATE OF ODISHA KALU MAJHI VS	PANCHANAN PANIGRAHI VS	// // ()	AOD20240000001C202600008
37	D-BLAPL/3978/2026	STATE OF ODISHA TRILOCHAN @ RAHUL SIKA VS	SACHIDANANDA PADHEE VS	// BARGARH /629 /2025 ()	
38	D-BLAPL/3979/2026	STATE OF ODISHA RABINDRA @ RABI DEHURY @ RABI HURY VS	JUGALA KISHORE PANDA VS	// JARAPADA /36 /2026 ()	
39	D-BLAPL/3980/2026	STATE OF ODISHA LAMBODARA DAS VS	SURYAKANTA DWIBEDI VS	// JALESWAR /550 /2025 ()	
40	D-BLAPL/3984/2026	STATE OF ODISHA BIKRAM DALAI VS	RAJESH RANJAN DAS VS	// //0 ()	
41	D-BLAPL/3985/2026	STATE OF ODISHA NOOR ISLAM SEKH VS	BIBHU PRASAD CHHUALSINGH VS	// RAIKIA /2 /2026 ()	
42	D-CMAPL/5031/2026	STATE OF ODISHA SAILABALA BEURA VS	ADV. VS	// // ()	
43	D-CMP/4973/2026	BIJAY KUMAR DASH, COMMNR., C.M.C., CUTTACK SARASWATI NAYAK VS	DEBASIS TRIPATHY VS	// // ()	AOR20220001665C202600014
44	D-CMP/5004/2026	SUNITA BISWAL SARASWATI @ SARASUTI HALDAR VS	PRASANTA KUMAR NANDA VS	// // ()	
45	D-CMP/5020/2026	PRAFULLA HALDAR BADRUN NISHA BIBI@BADRUN NISHA VS	DEBAKANT MOHANTY VS	// // ()	
		SK. ZAHERUL ISLAM		//	

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46	D-CMP/5021/2026	NARAYAN PRASAD SAHU VS BASANTI BEHERA	ANJAN KUMAR BISWAL VS	// 0 //	AOR20220001328C202600017
47	D-CMP/5037/2026	KUNJA GURU VS BISWANATH GURU	TANMAY MISHRA VS	// 0 //	
48	D-CMP/5053/2026	PRANATI BALIARSINGH VS BASANT@BASANTI MANJARI BARIK	PITAMBAR PANDA VS	// 0 //	
49	D-CMP/5068/2026	SHAKUNTALA JENA VS CHIEF MANAGER, PUNJAB AND SIND BANK, BBSR	SUDHANSU SEKHAR JENA VS	// 0 //	
50	D-CMP/5073/2026	BHAKATA CHARAN DAS VS FOCUS PLUS TELEVISION PVT. LTD., BBSR	ANAND PRAKASH DAS VS	// 0 //	
51	D-CMP/5081/2026	LAXMIDHAR NAYAK VS MURALIDHAR NAYAK	PABITRA KUMAR BEHERA VS	// 0 //	
52	D-CMP/5086/2026	DHIRENDRA NARAYAN DAS VS SACHINDRA NARAYAN DAS	AKSHAYA KUMAR SAHOO VS	// 0 //	
53	D-CMP/5092/2026	PABITRA BEHERA VS BHAGABANA BEHERA	BHOJARAJ SETH VS	// 0 //	
54	D-CMP/5124/2026	SATYABHAMA ROUT VS LATIKA ROUT	RABINDRA NATH PRUSTY VS	// 0 //	
55	D-CMP/5137/2026	GODA SURYA NARAYAN VS HERAEUS ELECTRO NITE INTERNATIONAL NV	Soubhagya Swain VS	// 0 //	AOR20220001296C202600018
56	D-CONTC/4972/2026	SWARUP KUMAR DAS VS DHARITRI MISHRA, GENERAL MANAGER ODISHA STATE AGRICULTURAL MARKETING BOARD, BHUBANESWAR	ADV VS	// 0 //	AOD20220001936C202600004
57	D-CONTC/4984/2026	GOLAK CHANDRA MAHARANA	ASHOK KUMAR SARANGI	//	

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		VS	VS	0	
58	D-CONTC/4985/2026	PRASANT KUMAR PANDA, TAHASILDAR, VYASANAGAR		//	
		RAGHU NATH NAYAK	ADV.	//	
		VS	VS	0	
59	D-CONTC/4986/2026	USHA PADHY, I.A.S		//	
		SURYA NARAYAN MOHANTY	ADV.	//	
		VS	VS	0	
60	D-CONTC/4989/2026	USHA PADHY, I.A.S		//	
		MANDAKINI MOHAPTRA	ADV.	//	
		VS	VS	0	
61	D-CONTC/4994/2026	ANANYA DAS, IAS		//	
		PRATAP KUMAR SAMAL	ADV.	//	
		VS	VS	0	
62	D-CONTC/4998/2026	SOUMENDRA PRIYADARSHI, IPS		//	
		URBASI BEHERA @ DALAI	ADV.	//	
		VS	VS	0	
63	D-CONTC/5002/2026	B.P.ROSALIN, BLOCK AGRICULTURE OFFICER CUM BTT CONVENOR, SIMULIA		//	
		SUBIR KUMAR BOSE	PRAKASH KUMAR BEHERA	//	
		VS	VS	0	
64	D-CONTC/5006/2026	ARAVIND AGARWAL, I.A.S		//	
		PRASANNA KUMAR BEHERA	PRAKASH KUMAR BEHERA	//	
		VS	VS	0	
65	D-CONTC/5008/2026	ARAVIND AGARWAL, I.A.S		//	
		BINOD CHANDRA CHOUDHURY	PRAKASH KUMAR BEHERA	//	
		VS	VS	0	
66	D-CONTC/5009/2026	ARAVIND AGARWAL, I.A.S		//	
		SURATH CHANDRA SAHOO	PRAKASH KUMAR BEHERA	//	
		VS	VS	0	
67	D-CONTC/5010/2026	ARAVIND AGARWAL, I.A.S		//	
		KISHORE KUMAR DASH	PRAKASH KUMAR BEHERA	//	
		VS	VS	0	
68	D-CONTC/5017/2026	ARAVIND AGARWAL, I.A.S		//	
		MADHU SUDAN SWAIN	PRASANNA KUMAR NAYAK I	//	
		VS	VS	0	

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		V.C., CUTTACK DEVELOPMENT AUTHORITY, CUTTACK		//	
69	D-CONTC/5026/2026	NIRAKARA MOHANTY	ADV.	//	
		VS	VS	0	
		USHA PADHY, I.A.S		//	
70	D-CONTC/5028/2026	PURNA CHANDRA KANSA	ADV.	//	
		VS	VS	0	
		USHA PADHY, IAS		//	
71	D-CONTC/5038/2026	KISHORE KUMAR ROUT	ADV.	//	
		VS	VS	0	
		PRASANT PANDA, TAHASILDAR, VYASANAGAR		//	
72	D-CONTC/5041/2026	BISWANATH DAS	ADYASIDHI MISHRA	//	
		VS	VS	0	
		GIRISH S.N., I.A.S		//	
73	D-CONTC/5078/2026	BABISRI MUDULI	ADV.	//	
		VS	VS	0	
		DEV DUTT PRADHAN, OAS		//	
74	D-CONTC/5079/2026	KANHU CHARAN DAS	ADV	//	AOD20240000639C202600004
		VS	VS	0	
		DIBYA JYOTI PARIDA, COLLECTOR AND D.M PURI		//	
75	D-CONTC/5096/2026	PADMABATI BEHERA	ADV.	//	
		VS	VS	0	
		MANORANJAN NAYAK, CONTROLLER OF ACCOUNTS, BHUBANESWAR		//	
76	D-CONTC/5100/2026	ANILA KRUSHNA PATTANAİK	KAIBALYA PANDA	//	
		VS	VS	0	
		USHA PADHEE, IAS		//	
77	D-CONTC/5103/2026	BENUDHAR NAYAK	KAIBALYA PANDA	//	
		VS	VS	0	
		USHA PADHEE, IAS		//	
78	D-CONTC/5106/2026	MADHUSMITA DAS	ADV	//	
		VS	VS	0	
		SANJAY KU SINGH, IAS		//	
79	D-CONTC/5113/2026	KALI KAMAL PADHY	ADV.	//	
		VS	VS	0	
		SHUBHA SHARMA, IAS		//	

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80	D-CONTC/5117/2026	DR. NILIMA PRIYADARSHINY VS AUROBINDO AGARWAL, PRINCIPAL SEC. HIGHER EDUCATION GOVT. OF ODISHA, BHUBANESWAR	ADV. VS	// ()	
81	D-CONTC/5121/2026	PRIYABRATA SETHI VS DR.BIJAY BHUSAN NANDA, DIRECTOR, ECONOMIC AND STATISTICS, ODISHA	ADV. VS	// ()	
82	D-CONTC/5132/2026	SUKHEN CHANDRA DANDAPAT VS NIYATI PATNAIK, IAS	ADV. VS	// ()	
83	D-CONTC/5136/2026	PITAMBAR GIRI VS NIYATI PATNAIK, IAS	ADV. VS	// ()	
84	D-CONTC/5139/2026	RINABALA SETHI VS SHUBHA SARMA, IAS	Prabodha Chandra Nayak VS	// ()	AOR20220001657C202600014
85	D-CONTC/5147/2026	SHISHIR KUMAR PARIDA VS NIYATI PATNAIK, IAS	ADV. VS	// ()	
86	D-CONTC/5149/2026	UPENDRA SETHI VS NIYATI PATNAIK, IAS	ADV. VS	// ()	
87	D-CONTC/5152/2026	SAROJ KUMAR PADHI VS VISHAL KUMAR DEV, I.A.S	ADV. VS	// ()	
88	D-CONTC/5157/2026	MANAGING COMMITTEE OF KAIKEI BAYANI DEVI UDA BALIKA BIDYANIKETAN, BIRAS VS DR. N.THIRUMALA NAIK	ADV. VS	// ()	
89	D-CONTC/5162/2026	MANAGING COMMITTEE OF NIMATPUR GIRLS HIGH SCHOOL, NIMATPUR VS DR. N.THIRUMALA NAIK, IAS	ADV. VS	// ()	
90	D-CONTC/5168/2026	ABINASH SAHU VS SATYABRATA SAHU, IAS	ADV. VS	// ()	
91	D-CONTC/5170/2026	JUDHISTIR GARNAYAK	ADV.	//	

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		VS	VS	()	
92	D-CONTC/5179/2026	SATYABRATA SAHU, IAS SMRUTIRANJAN PRADHAN	ADV.	//	
		VS	VS	()	
93	D-CONTC/5181/2026	AMRIT RUTURAJ, LABOUR COMM., ODISHA NIRANJAN MISHRA	ADV.	//	
		VS	VS	()	
94	D-CONTC/5183/2026	PRAVAT KUMAR PARIDA, SUB COLLECTOR, BHAWANIPATNA GAYATRI PANDA	ADV.	//	
		VS	VS	()	
95	D-CONTC/5190/2026	SATYABRAT ROUT, IAS SITARANI SUNDI	ASISH KUMAR RAY	//	AOD20230000467C202600004
		VS	VS	()	
96	D-CONTC/5191/2026	MANIMALA NAYAK, CDPO BHANU LENKA	Asutosh Rout	//	AOD20230000737C202600028
		VS	VS	()	
97	D-CONTR/3908/2026	SUBHA SHARMA, PRINCIPAL SECRETARY NALINI BEHERA	ADV.	//0	
		VS	VS	()	
98	D-CRLA/3865/2026	IIC, KISHORNAGAR POLICE STATION, ANGUL PREM@PRAMOD BARIK	TAPOBANTA BARIK	PAIKMAL /62 /2012	
		VS	VS	()	
99	D-CRLA/3877/2026	STATE OF ODISHA HAREKRUSHNA BOITEI	DEBASNAN DAS	RAMACHANDRAPUR /72 /2023	
		VS	VS	()	
100	D-CRLA/3883/2026	STATE OF ODISHA INFORMAT/VICTIM	BRAHMANANDA TRIPATHY	MAHILA P.S. BUXIBAZAR /54 /2018	
		VS	VS	()	
101	D-CRLA/3907/2026	STATE OF ODISHA SUDAM SETHY @ SETHI	BIDYADHAR PANDA	RAIRAKHOL /229 /2019	
		VS	VS	()	
102	D-CRLA/3917/2026	THE STATE OF ODISHA BISHNU PRASAD SWAIN	LALATENDU SAMANTARAY	KODALA /168 /2013	
		VS	VS	()	

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103	D-CRLMA/3887/2026	STATE OF ODISHA ANAM TELI VS	TRIBIKRAM MAHAPATRA VS	// LAIMURA /34 /2023 ()	
104	D-CRLMC/3864/2026	STATE OF ODISHA MUSTAKIM KHAN @ BABUNU VS	DEBIDUTTA MOHAPATRA VS	// BADABAZAR /364 /2025 ()	AOD20220004576C202600013
105	D-CRLMC/3873/2026	STATE OF ODISHA PRASANT PATTANAIAK@PRASANT PATTANAYAK@PRASANT PATTANAYAK VS	PRASANT PATTANAYAK VS	// MAHILA P.S.(BBSR) /18 /2023 ()	
106	D-CRLMC/3910/2026	STATE OF ODISHA JAYAPRADA TRIPATHY VS	MANAS KUMAR CHAND VS	// / 0 ()	
107	D-CRLMC/3912/2026	STATE OF ODISHA GAGAN SASMAL VS	SUJIT KUMAR PATTNAIK VS	// NIMAKHANDI /85 /2023 ()	
108	D-CRLMC/3914/2026	STATE OF ODISHA SANJAY KESHARI MOHAPATRA VS	NIRANJAN PANDA VS	// NIMAPADA /38 /2025 ()	
109	D-CRLMC/3916/2026	STATE OF ODISHA SATYA NARAYAN PRADHAN VS	TANMAYA KUMAR MOHANTY VS	// CHANDANPUR /108 /2017 ()	
110	D-CRLMC/3922/2026	STATE OF ODISHA KABITA BEHERA VS	SURYAKANTA DASMOHAPATRA VS	// RAIBANIA /5 /2026 ()	AOR20220004152C202600003
111	D-CRLMC/3924/2026	STATE OF ODISHA TUKUNA BISWAL VS	LALATENDU SAMANTARAY VS	// KODALA /168 /2013 ()	
112	D-CRLMC/3927/2026	STATE OF ODISHA RINKU@NIRANJAN SETHI VS	MOHENDRA DALAI VS	// KANPUR /113 /2021 ()	
113	D-CRLMC/3939/2026	STATE OF ODISHA BABASANKAR SARAF@BABA SHANKAR SARAF VS	LALIT MOHAN MANGARAJ VS	// Human Rights Protection Cell PS /1 /2026 ()	
		STATE OF ODISHA		//	

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114	D-CRLMC/3942/2026	RANJIT PARIDA@RANJIT KUMAR PARIDA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	MAHILA P.S.(BBSR) /94 /2018 () //	
115	D-CRLMC/3950/2026	ADITYA KUMAR PATEL VS STATE OF ODISHA	TRIBIKRAM MAHAPATRA VS	KATARBAGA /33 /2017 () //	
116	D-CRLMC/3951/2026	MANOJ NAHAK@MANOJA NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR (KODALA) /505 /2024 () //	
117	D-CRLMC/3953/2026	DEEPAK KUMAR BEHERA@DIPAK KUMAR BEHERAPRASANNA KUMAR MISHRA VS STATE OF ODISHA	 VS	/ /0 () //	
118	D-CRLMC/3954/2026	ASWINI KUMAR DASH VS STATE OF ODISHA	 VS	SAMBALPUR TOWN /113 /2020 () //	
119	D-CRLMC/3961/2026	RAGHUNATH SAHOO@RAGHUNATH SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KHANDAGIRI P.S. /320 /2025 () //	
120	D-CRLMC/3968/2026	ABDUL KADIR @ ABDUL AZIZ @ KADIR VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	TIRTOL /158 /2013 () //	
121	D-CRLMC/3982/2026	MANORANJAN ROUT VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KENDRAPARA /162 /2021 () //	
122	D-CRLMC/3983/2026	RAJIB LOCHAN BISWAL VS STATE OF ODISHA(VIG.)	JUGALA KISHORE PANDA VS	VIGILANCE PS (BERHAMPUR) /7 /2015 () //	
123	D-CRLMC/3992/2026	AJAY MAJHI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	PHIRINGIA /259 /2025 () //	
124	D-CRLMC/3996/2026	SRIDHAR ROUT VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	DHARMASALA /33 /2019 () //	AOD20240000587C202600022
125	D-CRLMP/3858/2026	SWARNALATA BEHERA	GOPINATH MISHRA	/ /0	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMP/3869/2026	SANTOSH KUMAR SAHOO	DEBENDRA PRADHAN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMP/3884/2026	BIREN KUMAR JENA	KABIRAJ PRADHAN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMP/3890/2026	BIKARTAN BARIK	JAGAJIBAN PRADHAN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMP/3940/2026	DAMODAR PRADHAN	BRUNDABAN ROUT	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMP/3944/2026	PRASAN KUMAR SAHOO	ACHYUTANANDA PATTANAIAK	/ /	AOD20240000586C202600026
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMP/3991/2026	SHIVASHANKAR MAITY	SANDEEP RAJ PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMP/3994/2026	KULAPRAVA SUAR	AYESHKANTA TRIPATHY	/ /	AOR20250001113C202600005
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLREV/3976/2026	SUNITA MAHARANA	DEVASHIS PANDA	PARLAKHEMUNDI /323 /2025	AOR20220001247C202600009
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLREV/3988/2026	BISWAJIT BAGARTY	SURYAKANTA DWIBEDI	BANGRIPOSI /271 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRP/5080/2026	ANITA PADHIARI	BHASKAR CHANDRA PANDA	/ /	
		VS	VS	()	
		LAXMILATA PADHIARI		//	
136	D-CRP/5104/2026	PURNA CH. JENA	GANESH PRASAD SAMAL	/ /	
		VS	VS	()	

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137	D-FAO/4977/2026	SARASWATI VIDYA MANDIR, JAJPUR LAXMINARAYAN PRADHAN VS UNION OF INDIA	KARUNAKAR DAS VS	// // 0 //	
138	D-MACA/4983/2026	PRADEEP KUMAR PATRA VS MOHAMMED AZMAH KHAN	PRADEEP KUMAR MISHRA VS	// 0 //	
139	D-MACA/4988/2026	TAPAS RANJAN NANDA VS IMRAN KHAN	PRADEEP KUMAR MISHRA VS	// 0 //	
140	D-MATA/5046/2026	JAPAKRUSHNA SAHOO VS SAROJINI SWAIN	RASHMI RANJAN SINHA VS	// 0 //	
141	D-MATA/5050/2026	PRAVAT KUMAR MANGARAJ VS URMILA@NIRMALA PARIDA	LALIT NARAYAN PATTANAYAK VS	// 0 //	
142	D-MSA/5141/2026	ODISHA STATE HOUSING BOARD, BBSR VS DILLIP DAS	DHRUBA CHARAN DHAL VS	// 0 //	
143	D-OTAPL/5087/2026	COMMISSIONER OF CENTRAL EXCISE CUSTOMS AND SERVICE TAX VS M/S. KALINGA SPONGE IRON LTD.	DISNEY CHANDRASEKAR VS	// 0 //	AOR20220001524C202600001
144	D-OTAPL/5088/2026	COMMISSIONER CENTRAL EXCISE CUSTOMS AND SERVICE TAX VS M/S. ORISSA SPONGE IRON AND STEEL LTD.	SEKHOI CHOUBEY VS	// 0 //	AOR20220001524C202600002
145	D-RPFAM/5023/2026	MAMATA BEHERA VS BISWAJIT NATH	PRAVAT KUMAR MOHANTY VS	// 0 //	
146	D-RPFAM/5095/2026	BIPLAB KISHARI PARIDA VS SUBHASHREE PARIDA @ SUBHASHREE PRIYADARSANI PATRA	KOUSIK ANANDA GURU VS	// 0 //	
147	D-RSA/4974/2026	RAJNANDINI MOHANTY VS DEBI PRASAD @ DEBI PRASANNA MOHANTY	SAMBEET PATTANAYAK VS	// 0 //	AOR20220001591C202600003

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148	D-RSA/5058/2026	JAISHREE DASH VS STATE OF ODISHA	BIBUDHENDRA KUMAR RATH VS	// 0 //	
149	D-RVWPET/4980/2026	NURSHINGHA NATH SAHU VS BISHNU PRIYA SAHOO	ANUPAM RATH VS	// 0 //	
150	D-RVWPET/5189/2026	UNION OF INDIA VS SRINIBAS NANDA	BIBHUTI BHUSAN MISHRA (SR. PANEL COUNSEL) VS	// 0 //	
151	D-STREV/5182/2026	INDUSTRIAL DEVELOPMENT CORPORATION OF ORISSA VS. BOBIA NTY VS STATE OF ODISHA	ISSANENDI BOBIA VS	// 0 //	
152	D-WA/5011/2026	VICE CHANCELLOR, UTKAL UNIVERSITY , VANIVIHARA VS VS LAXMIPRIYA PANI	HARABANJAN MAHAPATRA VS	// 0 //	
153	D-WA/5018/2026	VICE-CHANCELLOR, UTKAL UNIVERSITY, VANI VIHARA VS VS BAIRAGI CHARAN SINGH	HARABANJAN MAHAPATRA VS	// 0 //	
154	D-WA/5024/2026	VICE-CHANCELLOR, UTKAL UNIVERSITY, VANI VIHARA VS VS BANAMBAR BEHERA	HARABANJAN MAHAPATRA VS	// 0 //	
155	D-WA/5048/2026	TP WESTERN ODISHA DISTRIBUTION LIMITED TPWODL VS VS ARATI MALLIK	GOLETTI BOPUR VS	// 0 //	AOR20220001462C202600014
156	D-WA/5089/2026	STATE OF ODISHA VS RABINDRA KUMAR GHADAI	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //	LOD20240000194C202600045
157	D-WA/5126/2026	MAHAVIR SHG VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //	AOR20220001556C202600007
158	D-WA/5127/2026	STATE OF ODISHA VS SAROJKANTA JENA	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //	LOD20240000172C202600042
159	D-WA/5128/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	//	LOD20240000200C202600039

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		VS	VS	()	
160	D-WA/5130/2026	RAMESH CHANDRA NATH STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	//	LOD20240000200C202600040
		VS	VS	()	
161	D-WA/5131/2026	SATYABRATA PANDA STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	//	LOD20240000194C202600046
		VS	VS	()	
162	D-WA/5134/2026	GARUDA CHANDRA SAHOO ASHIS KUMAR SAMAL	MANOJA KUMAR KHUNTIA	//	
		VS	VS	()	
163	D-WA/5144/2026	STATE OF ODISHA BRAHMANANDA BISWAL	BINAYA KUMAR MOHANTY	//	
		VS	VS	()	
164	D-WA/5177/2026	STATE OF ODISHA RESHMA LAKRA	DR. JITENDRA KUMAR LENKA	//	
		VS	VS	()	
165	D-WA/5192/2026	STATE OF ODISHA COMMISSIONER CUM SECRETARY OF SCHOOL AND	MOHANA EDUCATION DEPT	//	LOD20240000200C202600041
		VS	VS	()	
166	D-WP(C)/4969/2026	BAIJAYANTI NAYAK BISHNU PRASAD PATTANAIAK	SRINIVAS MOHANTY	//	AOR20240000732C202600044
		VS	VS	()	
167	D-WP(C)/4970/2026	STATE OF ODISHA SANGRAM KISHOR SAMAL	SRINIVAS MOHANTY	//	AOR20240000732C202600043
		VS	VS	()	
168	D-WP(C)/4971/2026	STATE OF ODISHA SUKADEB SARAN SINGH	RAKESH KUMAR SARANGI	//	AOR20220001665C202600012
		VS	VS	()	
169	D-WP(C)/4975/2026 WP(C)/3986/2026	STATE OF ODISHA NITIN KUMAR SAHOO	JAGAMOHAN PATTANAIAK	//	
		VS	VS	()	
170	D-WP(C)/4976/2026 WP(C)/4035/2026	STATE OF ODISHA MINORITY EDUCATIONAL TRUST, SAMBALPUR	DEEPALI MAHAPATRA	//	
		VS	VS	()	

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171	D-WP(C)/4978/2026	STATE OF ODISHA SUNITA KANHAR VS	LAXMAN PRADHAN VS	// // ()	AOD20240000968C202600003
172	D-WP(C)/4979/2026	STATE OF ODISHA SUBRAT NAYAK VS	ARIJEET MISHRA VS	// // ()	
173	D-WP(C)/4981/2026	STATE OF ORISSA HEMANTA KUMAR BEHERA VS	ANUP KUMAR MOHAPATRA VS	// // ()	
174	D-WP(C)/4982/2026	STATE OF ODISHA NARENDRA KUMAR RATH VS	SOUBHAGYA KUMAR RATH VS	// // ()	AOR20220004309C202600010
175	D-WP(C)/4987/2026	STATE OF ODISHA KUBER TANDIA VS	ASHOK KUMAR SARANGI VS	// // ()	
176	D-WP(C)/4990/2026 WP(C)/4039/2026	STATE OF ODISHA DR. RUCHA CHHAJED VS	AVIJIT MISHRA VS	// // ()	
177	D-WP(C)/4991/2026	STATE OF ODISHA AMITA TRIPATHY VS	SUNIL KUMAR PANDA VS	// // ()	
178	D-WP(C)/4992/2026	THE AUTHORISED OFFICER, UNION BANK OF INDIA, SEMILIGUDA BRANCH, KORAPUT M/S SITA MAHANTA VS	GOURAV KUMAR ROY CHOUDHURY VS	// // ()	AOD20220003611C202600009
179	D-WP(C)/4993/2026 WP(C)/4077/2026	THE COMMISSIONER, CGST, CX AND CUSTOMS M/S SANTOSH KUMAR SETHI VS	GOURAV KUMAR ROY CHOUDHURY VS	// // ()	AOD20220003611C202600008
180	D-WP(C)/4995/2026 WP(C)/4060/2026	THE CHIEF COMMISSIONER, CT AND GST, ODISHA DEEPAK KUMAR PATRA VS	ABINASH BARIK VS	// // ()	
181	D-WP(C)/4996/2026	SURESH CHANDRA PATTANAYAK BARADA PRASANA DAS VS	SOUMYA JYOTI BISWAL VS	// // ()	
		THE CHIEF MANAGER, SBI, RAJPATH BRANCH, KHURDA		//	

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182	D-WP(C)/4997/2026	M/S P.P.RICE MILLS VS SUPERINTENDENT CENTRAL GST AND CENTRAL EXCISE	KAJAL SAHOO VS DILLIP KUMAR MOHAPATRA	// 0 //	AOR20220001613C202600019
183	D-WP(C)/4999/2026	GYANANANDRA PRASAD JENA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS SUSANTA KUMAR MISHRA	// 0 //	
184	D-WP(C)/5000/2026	BIJAYANAND PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS PRIYA RANJAN SINGH	// 0 //	
185	D-WP(C)/5001/2026	TARUNSEN MAHANTA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS PRIYA RANJAN SINGH	// 0 //	
186	D-WP(C)/5003/2026	SANJAY @ SANJAY KUMAR BARIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS AMIT PRASAD BOSE	// 0 //	
187	D-WP(C)/5005/2026	RAMA CHANDRA SUARA VS STATE OF ORISSA	AMIT PRASAD BOSE VS KAMALAKANTA NAYAK	// 0 //	
188	D-WP(C)/5007/2026	SRI NILAGIRI MOTOR KARMACHARI SANGH, PURI VS STATE OF ODISHA	KAMALAKANTA NAYAK VS MANASH RANJAN NAYAK	// 0 //	
189	D-WP(C)/5012/2026	MANGAN SETH VS THE MANAGER (T.P. HUB) M/S ORIENTAL INSURANCE CO.LTD, KHURDA	MANASH RANJAN NAYAK VS MANASH RANJAN NAYAK	// 0 //	
190	D-WP(C)/5013/2026	MANGAN SETH VS THE MANAGER (T.P. HUB), M/S. ORIENTAL INSURANCE CO. LTD., KHURDA	MANASH RANJAN NAYAK VS SAUBHAGYA KETAN NAYAK	// 0 //	
191	D-WP(C)/5014/2026	SWARANIKA SAHU VS ZONAL MANAGER, UNION BANK OF INDIA	SAUBHAGYA KETAN NAYAK VS SIDDHESWAR BAUG	// 0 //	AOR20220001207C202600010
192	D-WP(C)/5015/2026	KAMALENDU DAS VS BRANCH MANAGER, STATE BANK OF INDIA, CUTTACK	SIDDHESWAR BAUG VS DILLIP KUMAR JENA	// 0 //	
193	D-WP(C)/5016/2026	ODYSSA AUTOMOBILE DEVELOPMENT ASSOCIATION, KHURDA	DILLIP KUMAR JENA	//	

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		VS	VS	0	
		STATE TAX OFFICER, BHUBANESWAR - I CIRCLE		//	
194	D-WP(C)/5019/2026	BISHNU PRASAD PANDA	GOPINATH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/5022/2026	LAXMIDHAR PRADHAN	LAXMAN PRADHAN	//	
		VS	VS	0	
		SPECIAL LAND ACQUISITION OFFICER, KHORDHA		//	
196	D-WP(C)/5025/2026	M/S HARAPRIYA ENGINEERING AND FABRICATION WORKS	AKSHAYA KUMAR BEHERA	//	AOR20230000872C202600009
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/5027/2026	MANMOHAN MOHAPATRA	RASHMI KANTA ACHARYA	//	
		VS	VS	0	
		ASSESSING OFFICER CUM EXECUTIVE ENGINEER (ELECT) JAJPUR ROAD		//	
198	D-WP(C)/5029/2026	NARAYANA PANDA	PRAVASH CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/5030/2026	MALATI MALLIK	PRAFULLA KUMAR KAR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/5032/2026	PANCHANAN MOHALIK	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/5033/2026	GURUPRASAD PATRA	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/5034/2026	PRAHALLAD DAS	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		CHAIRMAN ODISHA ELECTRICITY REGULATORY COMMISSION (CERC) KHURDHA		//	
203	D-WP(C)/5035/2026	LACHHAMAN JENA	RABI NARAYAN BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/5036/2026	BIMALA BEHERA	PRATAP KESHARI DEO	//	
		VS	VS	0	

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205	D-WP(C)/5039/2026	STATE OF ODISHA BALABHADRA MAHATO VS	RABI NARAYAN BEHERA VS	// // 0	
206	D-WP(C)/5040/2026	STATE OF ODISHA SARWAR HUSSAIN VS	SUBAS CHANDRA DAS VS	// // 0	
207	D-WP(C)/5042/2026	STATE OF ODISHA PUNJAB NATIONAL BANK, CUTTACK VS	TUNA SAHU VS	// // 0	
208	D-WP(C)/5043/2026	M/S ROHAN ELECTRONICS (BORROWER), BBSR SAUMYA RANJAN SARANGI VS	BIBHUTI BHUSAN PATTNAYAK VS	// // 0	
209	D-WP(C)/5044/2026	STATE OF ODISHA RAJENDRA SAHU VS	SUJAY SHANKER SINGHDEO VS	// // 0	AOD20230000313C202600004
210	D-WP(C)/5045/2026	UNION OF INDIA RAJENDRA NATH MOHANTA VS	BIJAYALAXMI SAHOO VS	// // 0	
211	D-WP(C)/5047/2026	STATE OF ODISHA NILAMBAR SINGHA VS	BIJAYALAXMI SAHOO VS	// // 0	
212	D-WP(C)/5049/2026	STATE OF ODISHA NARENDRA NATH NAIK VS	DIPANKAR ACHARYA VS	// // 0	
213	D-WP(C)/5051/2026	STATE OF ODISHA PRADIP KUMAR PRAHARAJ VS	AMITAV DAS VS	// // 0	
214	D-WP(C)/5052/2026	STATE OF ODISHA BIDYUTPRAVA PATTNAIK @ BIDULATA DEI VS	BHASKAR CHANDRA PANDA VS	// // 0	
215	D-WP(C)/5054/2026	STATE OF ODISHA RASHMINA SAHU VS	MAHESWAR MOHANTY VS	// // 0	
		STATE OF ODISHA		//	

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216	D-WP(C)/5055/2026	M.GANESH VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD, BHUBANESWAR	BIBHU PRASAD DAS VS	// ()	
217	D-WP(C)/5056/2026 WP(C)/4074/2026	SANATANA BEHERA VS THE BRANCH MANAGER, D.C.B. BANK LIMITED, CHANDRASEKHARPUR BRANCH, PURI	ATMAJIT MANMITH DAS VS	// ()	
218	D-WP(C)/5057/2026	HARENDRA KUMAR PATRA VS MEMBER OF BOARD OF REVENUE, CUTTACK	BHABANI SANKAR DAS VS	// ()	
219	D-WP(C)/5059/2026	KAILASH PATRA VS STATE OF ODISHA	NIRANJAN PANDA VS	// ()	AOD20250000124C202600003
220	D-WP(C)/5060/2026	KALACHAND PADHAN VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// ()	
221	D-WP(C)/5061/2026	CHUDAMANI SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// ()	
222	D-WP(C)/5062/2026	DAYANIDHI DAS VS STATE OF ODISHA	SURENDRA PRASAD BARIK VS	// ()	
223	D-WP(C)/5063/2026	TIKILI NAIK VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	// ()	
224	D-WP(C)/5064/2026	SURESH CHANDRA PANDA VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	// ()	
225	D-WP(C)/5065/2026	PRATAP MOHANTY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// ()	
226	D-WP(C)/5066/2026	BALARAM HARIPAL VS STATE OF ODISHA	NIHAL RATH VS	// ()	
227	D-WP(C)/5067/2026	RITA BEHERA	SANJIT MISHRA	//	

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		VS	VS	()	
228	D-WP(C)/5069/2026	BRANCH MANAGER, JANA SMALL FINANCE BANK LIMITED, SAMANT CHANDRASEKHAR NAGAR, PURI IMRAN KHAN	SUBHASREE MOHANTY	//	
		VS	VS	()	
229	D-WP(C)/5070/2026	STATE OF ODISHA ROJI SETHI	SRIKANTA KU. NATH	//	
		VS	VS	()	
230	D-WP(C)/5071/2026	STATE OF ODISHA SUDHAKAR BEHERA	KOUSIK ANANDA GURU	//	
		VS	VS	()	
231	D-WP(C)/5072/2026	MAHANADI COALFIELDS LIMITED (MCL), SAMBALPUR SONY SIL	DR. BINODA KUMAR MISHRA	//	
		VS	VS	()	
232	D-WP(C)/5074/2026	STATE OF ODISHA BIBHUTI BHUSAN BEHERA	RANJIT MOHANTY	//	AOD20240000639C202600003
		VS	VS	()	
233	D-WP(C)/5075/2026	STATE OF ODISHA PRADYUMNA KUMAR DAS	PRAKASH RANJAN BARIK	//	
		VS	VS	()	
234	D-WP(C)/5076/2026	STATE OF ODISHA BASANTI MOHAPATRA	DR. BINODA KUMAR MISHRA	//	
		VS	VS	()	
235	D-WP(C)/5077/2026	STATE OF ODISHA AJAY BEHERA	JAJATI KESHARI KHUNTIA	//	
		VS	VS	()	
236	D-WP(C)/5082/2026	STATE OF ODISHA KADAMBARI MOHANTA	PABITRA KUMAR NAYAK	//	
		VS	VS	()	
237	D-WP(C)/5083/2026	STATE OF ODISHA DR. LIPISMITA SAMAL	TANMAY MISHRA	//	
		VS	VS	()	
238	D-WP(C)/5084/2026	THE VICE CHANCELLOR, ORISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY (OUAT), KHURDA CHARUBALA DEBATA	KOUSIK ANANDA GURU	//	
		VS	VS	()	

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239	D-WP(C)/5085/2026	STATE OF ODISHA SUMANTA KUMAR NAYAK VS	LALIT SAHU VS	// // 0	
240	D-WP(C)/5090/2026	STATE OF ODISHA ROHIT KUMAR SETHY VS	SUDHIR KUMAR MALLICK VS	// // 0	
241	D-WP(C)/5091/2026	STATE OF ODISHA RABINDRA KUMAR MAHAPATRA VS	SUJATA JENA VS	// // 0	
242	D-WP(C)/5093/2026	COMMISSIONER CUM SECRETARY, RURAL AND URBAN DEVELOPMENT, BHUBANESWAR SUSHAMA SAHU VS	SIDHARTHA DAS VS	// // 0	
243	D-WP(C)/5094/2026	STATE OF ORISSA SUVENDU KUMAR SAHU VS	SAIBRATA RATH VS	// // 0	
244	D-WP(C)/5097/2026	STATE OF ODISHA ANUPAMA MALLICK VS	AJAYA KUMAR PRADHAN VS	// // 0	
245	D-WP(C)/5098/2026	STATE OF ODISHA PRADEEP KUMAR DAS VS	LAXMIKANTA MOHANTY VS	// // 0	
246	D-WP(C)/5099/2026	STATE OF ODISHA JAYANTA BAG VS	AJAYA KUMAR PRADHAN VS	// // 0	
247	D-WP(C)/5101/2026	STATE OF ODISHA SRINIBAS MOHANTY VS	ACHYUTANANDA PATTANAİK VS	// // 0	AOD20240000586C202600025
248	D-WP(C)/5102/2026	STATE OF ODISHA DR.JYOTI PRAKASH NANDA VS	SAIBRATA RATH VS	// // 0	
249	D-WP(C)/5105/2026	UNION OF INDIA KAILASH CHOUDHRUY VS	AJIT KUMAR MOHANTY VS	// // 0	
		COMMISSIONER, HINDU RELIGIOUS ENDOWMENT, ODISHA, BHUBANESWAR		//	

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250	D-WP(C)/5107/2026	THE URBAN CO-OPERATIVE BANK LTD, CUTTACK VS EMPLOYEES PROVIDENT FUND ORGANISATION, BHUBANESWAR	NITISH KUMAR MISHRA VS	// ()	
251	D-WP(C)/5108/2026	BRAHMANI COLLEGE, DANDISAHI, KENDRAPARA VS COMMISSIONER OF INCOME TAX (EXEMPTION), HYDERABAD, TELENGANA	SIDHARTH SHANKAR PADHY VS	// ()	
252	D-WP(C)/5109/2026	SAROJ MOHAPATRA VS STATE OF ODISHA	SUBHANKAR ROUT VS	// ()	
253	D-WP(C)/5110/2026	SUSANTA KUMAR PRADHAN VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// ()	
254	D-WP(C)/5111/2026	SAFET KUMAR DASH VS STATE OF ODISHA	KIRAN KUMAR PATEL VS	// ()	AOD20240000667C202600004
255	D-WP(C)/5112/2026	SUKANTI SAHOO VS STATE OF ODISHA	SUBHANKAR ROUT VS	// ()	
256	D-WP(C)/5114/2026	MOHAN PATRA VS THE TAHASILDAR, BARGARH	DWARIKA PRASAD MOHANTY VS	// ()	
257	D-WP(C)/5115/2026	KAILASH CHANDRA DASH VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// ()	
258	D-WP(C)/5116/2026	GOURANGA SWAIN VS THE TAHASILDAR, BARGARH	DWARIKA PRASAD MOHANTY VS	// ()	
259	D-WP(C)/5118/2026	SHYAM SUNDAR PRADHAN VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// ()	
260	D-WP(C)/5119/2026	SUDARSAN JUADI VS THE TAHASILDAR, BARGARH	DWARIKA PRASAD MOHANTY VS	// ()	
261	D-WP(C)/5120/2026	UTKAL KESHARI SAMAL	SUBHANKAR ROUT	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/5122/2026	M/S BIMALA RICE MILL, HINJILI, GANJAM	SAMVIT MOHANTY	//	
		VS	VS	0	
		BRANCH MANAGER, STATE BANK OF INDIA, SME ASKA, GANJAM		//	
263	D-WP(C)/5123/2026	BIMALA KUMARI MOHANTY	BHABANI SANKAR DAS	//	
		VS	VS	0	
		SECRETARY TO GOVERNMENT CO-OPERATION DEPARTMENT, KHORDHA		//	
264	D-WP(C)/5125/2026	KALAYANI MISHRA	SUBHANKAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/5129/2026	PRASANTA KUMAR MISHRA	SRINIBASH SATAPATHY	//	
		VS	VS	0	
		ANITA MISHRA		//	
266	D-WP(C)/5133/2026	ARNAPURNA BEHERA	PRIYA RANJAN MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/5135/2026	ITISHREE SWAIN	T.S.SWARAJ	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/5138/2026	ILA PADHI	AJAYA KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/5140/2026	SUBHADRA DUTTA@DEY	SURENDRA KUMAR BISWAL	//	
		VS	VS	0	
		PRAFLLA KUMAR DEY		//	
270	D-WP(C)/5142/2026	GOBINDA CHANDRA MOHANTA	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/5143/2026	SURESH KUMAR SAHOO	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/5145/2026	PABITRA MOHAN MOHANTA	SHARMISTHA SAMAL	//	
		VS	VS	0	

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273	D-WP(C)/5146/2026	STATE OF ODISHA GHANASHYAM MAHARANA VS	CHITTA RANJAN PATTNAIK VS	// // 0	
274	D-WP(C)/5148/2026	STATE OF ODISHA ARUN KUMAR NAYAK VS	SHARMISTHA SAMAL VS	// // 0	
275	D-WP(C)/5150/2026	STATE OF ODISHA NIRANJAN PANDA VS	SHARMISTHA SAMAL VS	// // 0	
276	D-WP(C)/5151/2026	STATE OF ODISHA BHAGABAN MOHANTA VS	SHARMISTHA SAMAL VS	// // 0	
277	D-WP(C)/5153/2026	STATE OF ODISHA SUKANTA KUMAR PRADHAN VS	SHARMISTHA SAMAL VS	// // 0	
278	D-WP(C)/5154/2026	STATE OF ODISHA PRIYANATH BEHERA VS	SHARMISTHA SAMAL VS	// // 0	
279	D-WP(C)/5155/2026	STATE OF ODISHA SECRETARY TO GOVT. OF INDIA (HEALTH DEPARTMENT), MINISTRY OF HEALTH AND FAMILY WELFARE, NEW DELHI VS	SHARMISTHA SAMAL VS	// // 0	
280	D-WP(C)/5156/2026	MADHABANANDA LENKA HINDU PUBLIC VS	ASHOK KUMAR MOHAPATRA VS	// // 0	AOR20220001551C202600008
281	D-WP(C)/5158/2026	STATE OF ODISHA KRISHNA CHANDRA MOHANTA VS	SHARMISTHA SAMAL VS	// // 0	
282	D-WP(C)/5159/2026	STATE OF ODISHA KISHORE CHANDRA NAIK VS	SHARMISTHA SAMAL VS	// // 0	
283	D-WP(C)/5160/2026	STATE OF ODISHA PRATIMA PATTNAIK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// // 0 //	

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284	D-WP(C)/5161/2026	PRAMOD SWAIN VS STATE OF ODISHA	ANAM CHARAN PANDA VS STATE OF ODISHA	// 0 //	
285	D-WP(C)/5163/2026	BUDHURAM MOHANTA VS STATE OF ODISHA	SHARMISTHA SAMAL VS STATE OF ODISHA	// 0 //	
286	D-WP(C)/5164/2026	JUDHISTIRA SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS STATE OF ODISHA	// 0 //	
287	D-WP(C)/5165/2026	TRINATH SAHOO VS UNION OF INDIA	AMITAV TRIPATHY VS UNION OF INDIA	// 0 //	
288	D-WP(C)/5166/2026	DR. SAMBHU PANIGRAHI VS THE CENTRAL INFORMATION COMMISSION, NEW DELHI	GOPAL PRASAD JENA VS THE CENTRAL INFORMATION COMMISSION, NEW DELHI	// 0 //	
289	D-WP(C)/5167/2026	RAJKUMAR MOHANTA VS STATE OF ODISHA	SHARMISTHA SAMAL VS STATE OF ODISHA	// 0 //	
290	D-WP(C)/5169/2026	SAUDAMINEE NANDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS STATE OF ODISHA	// 0 //	
291	D-WP(C)/5171/2026	SAMBALPUR UNIVERSITY INSTITUTE OF INFORMATION TECHNOLOGY (SUIIT) VS STATE OF ODISHA	ANURAG KISHOR VS STATE OF ODISHA	// 0 //	
292	D-WP(C)/5172/2026	DR.JOGASANKAR MAHAPAPRASHASTA VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS STATE OF ODISHA	// 0 //	
293	D-WP(C)/5173/2026	DR. RABINARAYAN TRIPATHY VS STATE OF ODISHA	SHARMISTHA SAMAL VS STATE OF ODISHA	// 0 //	
294	D-WP(C)/5174/2026	SUBASH CHANDRA MANSINGH VS STATE OF ODISHA	SHARMISTHA SAMAL VS STATE OF ODISHA	// 0 //	
295	D-WP(C)/5175/2026	SWADHIN JHANKAR	KOUSIK ANANDA GURU	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/5176/2026	HARAPRIYA SAHOO	SOUBHAGYA SUNDAR DAS	//	
		VS	VS	()	
		DIRECTOR OF MINES, ODISHA, BHUBANESWAR		//	
297	D-WP(C)/5178/2026	M/S. UNISON SECURITY AND INTERALIA SERVICES, ANGA BISHNUPURA	AMRABIN MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/5180/2026	RAJENDRA PRASAD BOSE	LALATENDU SAMANTARAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-WP(C)/5184/2026	GEETANJALI MAHAPATRA	SADASIVA PATRA (1)	//	AOD20230000737C202600024
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/5185/2026	BAL GOPAL MAHAPATRA	Asutosh Rout	//	AOD20230000737C202600027
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-WP(C)/5186/2026	DR MADHUSMITA DAS	Asutosh Rout	//	AOD20230000737C202600026
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-WP(C)/5187/2026	DR MANISHA BARDHAN	Asutosh Rout	//	AOD20230000737C202600023
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/5188/2026	SIMANCHAL PADHY	Asutosh Rout	//	AOD20230000737C202600025
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/3852/2026	SEKH SAHANAWAZ @ SK. SAHANWAJ	BIRENDRA KUMAR PARDHI	KARANJIA /27 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/3853/2026	SUNIL SAHU	BIRAJA PRASANNA DAS	PADMAPUR /60 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/3854/2026	LABA PURTY @ NABA PURTY	ARIJEET MISHRA	KALINGA NAGAR /451 /2025	
		VS	VS	()	

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307	D-ABLAPL/3855/2026	STATE OF ODISHA JOBANT DAS VS	SWAYANSHU SATYAPRAGYAN SWAIN VS	// JAGATPUR /54 /2026 ()	
308	D-ABLAPL/3856/2026	STATE OF ODISHA RAJESH PATRA @ SANDHA VS	ARIJEET MISHRA VS	// BALIANTA P.S. /46 /2026 ()	
309	D-ABLAPL/3859/2026	STATE OF ODISHA RANJIT NAIK @ BABUNU VS	RAMAKRISHAN NAIK VS	// BIDANASI /216 /2024 ()	
310	D-ABLAPL/3860/2026	STATE OF ODISHA RAJEEV @ RAJIB LOCHAN KAR VS	PRANAYA KUMAR DASH VS	// SOSO /14 /2026 ()	
311	D-ABLAPL/3861/2026	STATE OF ODISHA HRUDANANDA DAS @ DHUNA VS	DEEPAK KU SAHOO VS	// KUDANAGARI /28 /2026 ()	
312	D-ABLAPL/3863/2026	STATE OF ODISHA KSHYANAPRAVA SINGH VS	DEEPAK KU SAHOO VS	// KUDANAGARI /335 /2025 ()	
313	D-ABLAPL/3866/2026	STATE OF ODISHA MOHAN HARIJAN VS	SANGRAM KESHARI ROUT VS	// BORIGUMMA /239 /2025 ()	
314	D-ABLAPL/3868/2026	STATE OF ODISHA DHARMARAJ TANDI VS	BRAJA KISHOR PANDA VS	// KOMNA PS /274 /2025 ()	
315	D-ABLAPL/3870/2026	STATE OF ODISHA SURYA DALEI VS	AMITAV TRIPATHY VS	// NIHALPRASAD /328 /2025 ()	
316	D-ABLAPL/3871/2026	STATE OF ODISHA SRADHANANDA ROUT VS	OM SWARUP VS	// MAHILA P.S.(BBSR) /18 /2026 ()	
317	D-ABLAPL/3872/2026	STATE OF ODISHA MANOJ KUMAR PATRA @ KANHU CHARAN PATRA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// ITAMATI /27 /2026 () //	

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318	D-ABLAPL/3874/2026	RAJIN @ RAJENDRA SAHOO @ RAJEN SAHU VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	SAINTALA /7 /2026 () //	
319	D-ABLAPL/3876/2026	PRAKASH BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /20 /2026 () //	
320	D-ABLAPL/3881/2026	BIDYADHAR MANDAL VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	AGARAPADA /5 /2026 () //	AOR20220001207C202600008
321	D-ABLAPL/3882/2026	DUSMANTA NATH VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	INDUASTRIAL,NISA /29 /2026 () //	
322	D-ABLAPL/3888/2026	BASUDEV CHHATOI VS STATE OF ODISHA	PRABIN DAS VS	MAHILA P.S.(BBSR) /6 /2026 () //	
323	D-ABLAPL/3889/2026	BASANTI JENA VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	SIMULIA /282 /2022 () //	
324	D-ABLAPL/3891/2026	SANJAYA KUMAR GHOSH VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BANARAPAL /110 /2024 () //	
325	D-ABLAPL/3892/2026	SOUDAMINI SUBUDHI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BEGUNIA P.S. /107 /2014 () //	
326	D-ABLAPL/3894/2026	MUNA SAHOO @ SAROJ KUMAR SAHOO VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BANARAPAL /110 /2024 () //	
327	D-ABLAPL/3895/2026	CHANDRAMANI BEHERA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KISSANNAGAR PS /97 /2025 () //	AOR20220001297C202600027
328	D-ABLAPL/3898/2026	BISWABHUSAN SAMANTASINHAR @ BISWABHUSAN SAMANTASINHAR VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	NIRAKARPUR /14 /2026 () //	AOD20240000242C202600024
329	D-ABLAPL/3899/2026	DILLIP KUMAR SWAIN	SANTOSH KUMAR MAHANTY	KOTINANDA /24 /2026	AOD20240000242C202600023

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		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/3900/2026	JAYANTA BIBAR @ BIBHAR	SIDHARTHA SANKAR RAY (2)	GUDARI /24 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/3902/2026	ANUPAM BEHERA	JAYADEBA BEHERA	KHARABEL NAGAR P.S. /69 /2026	AOD20240000366C202600018
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/3903/2026	RANJIT KUMAR BEHERA	SUSANTA KUMAR BARAL	KISSANNAGAR PS /97 /2025	AOR20220001297C202600028
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/3906/2026	SAROJ SHARMA @ SURJARAM SARAN	MANORANJAN PADHY	NABARANGAPUR TOWN /497 /2025	AOD20220003086C202600021
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/3909/2026	BUBU PRASAD BHARATI	MANAS KUMAR CHAND	BEGUNIA P.S. /410 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/3913/2026	TIRTHANANDA MAJHI	AMIYA KUMAR TARAI	KUJANGA /21 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/3921/2026	DOLLY @ SUJATA DEY	SATYANARAYAN MISHRA	SINGLA /155 /2019	AOR20220001303C202600008
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/3925/2026	BISWANATH JENA	AMULYA RATNA PANDA	DASARATHPUR /23 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/3926/2026	KEDAR ROUTA @ KEDAR RAUTA	JYOTIRMAYA SAHOO	PURUSHOTTAMPUR /3 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/3928/2026	RAJU JENA @ RAJENDRA KUMAR JENA	AMULYA RATNA PANDA	DASARATHPUR /23 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/3931/2026	ASHOK KUMAR SAHOO	JUDHISTHIR SAHOO	ITAMATI /402 /2025	AOD20220003315C202600004
		VS	VS	()	

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341	D-ABLAPL/3936/2026	STATE OF ODISHA DEBAJYOTI PANIGRAHI VS	SATYAJIT SAHOO VS	// /0 ()	
342	D-ABLAPL/3943/2026	STATE OF ODISHA BABUL @ BABULA @ BABLU NAIK VS	OM PRAKASH SARAN VS	// DHENKANAL SADAR /77 /2026 ()	AOR20220000371C202600023
343	D-ABLAPL/3945/2026	STATE OF ODISHA PRAHALLAD JENA @ PRAHALLAD KUMAR JENA @ BAHABRATA DASH VS	BAHABRATA DASH VS	// BALIANTA P.S. /26 /2015 ()	
344	D-ABLAPL/3946/2026	STATE OF ODISHA URMILA JENA @ JAMUNA JENA VS	ASHOK KUMAR SAHOO VS	// PATTAMUNDAI /28 /2026 ()	AOD20240000557C202600009
345	D-ABLAPL/3947/2026	STATE OF ODISHA NAGARJUNA SENAPATI VS	ABHISIDDHANTA SAHOO VS	// SATYABADI /451 /2025 ()	AOR20220000014C202600006
346	D-ABLAPL/3948/2026	STATE OF ODISHA PRADEEP MOHAPATRA @ PRATAP CHANDRA MOHAPATRA VS	ABHISIDDHANTA SAHOO VS	// BRAHMAGIRI /146 /1993 ()	AOR20220000014C202600007
347	D-ABLAPL/3949/2026	STATE OF ODISHA JAYANTA AGRASINGH @ BABUNA VS	ABHISIDDHANTA SAHOO VS	// KANAS /157 /2024 ()	AOR20220000014C202600008
348	D-ABLAPL/3955/2026	STATE OF ODISHA JYOTIRANJAN PANDA VS	CHIRANJEEV BIDYABHUSHAN VS	// AGARAPADA /23 /2026 ()	
349	D-ABLAPL/3956/2026	STATE OF ODISHA NABIN PRADHAN VS	CHIRANJEEV BIDYABHUSHAN VS	// JHARBANDH /101 /2025 ()	
350	D-ABLAPL/3957/2026	STATE OF ODISHA DAMAYANTI BHOI VS	NIROD KUMAR SAHU VS	// BANSADA /23 /2026 ()	
351	D-ABLAPL/3958/2026	STATE OF ODISHA RASHMI RANJAN PANDA VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	// AGARAPADA /23 /2026 () //	

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352	D-ABLAPL/3960/2026	SHAILESH KING SUBHNIL VS STATE OF ODISHA	BENJAMIN SISHU VS	// () //	
353	D-ABLAPL/3963/2026	AMIYA RANJAN MALLIK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	AIR FIELD P.S. /34 /2026 () //	
354	D-ABLAPL/3964/2026	RITANJALI MALLICK VS STATE OF ODISHA	PRATIK DASH VS	BASUDEVPUR /604 /2025 () //	
355	D-ABLAPL/3965/2026	SAHADEV PUJARI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KOTPAD /221 /2024 () //	
356	D-ABLAPL/3966/2026	AKASH PODHA @ PODH VS STATE OF ODISHA	SURYAKANTA DASH VS	HEMGIR /20 /2026 () //	
357	D-ABLAPL/3970/2026	SK. FAJAN @ SK. FAIZAN VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	PIRAHAT P.S /26 /2026 () //	
358	D-ABLAPL/3972/2026	SANGRAM DUTTA VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	PURI SADAR /16 /2026 () //	AOR20220000014C202600009
359	D-ABLAPL/3973/2026	MAHESWAR SAMAL @ PUPUN VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	NANDIPADA /30 /2026 () //	
360	D-ABLAPL/3974/2026	RAJAT BHANJA @ ROHIT VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	MANCHESWAR P.S. /783 /2025 () //	AOR20220001736C202600019
361	D-ABLAPL/3975/2026	SATYAJIT NAYAK @ RAJA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KHANDAGIRI P.S. /81 /2026 () //	AOR20220001736C202600018
362	D-ABLAPL/3977/2026	CHUIN @ BISHNU PRASAD MAHARANA VS STATE OF ODISHA	BINAYA BHUSAN ROUTRAY VS	JATNI P.S. /4 /2026 () //	
363	D-ABLAPL/3981/2026	JAGESH SAGARIA @ JOGESH SAGARIA	MANGU NANDY	MALKANGIRI /49 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/3986/2026	KALPATARU SETHY	SAILAZA NANDAN DAS	NIKIRAI /300 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/3987/2026	DHIREN SETHY	SAILAZA NANDAN DAS	NIKIRAI /300 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/3989/2026	BISWANATH DASH	ANANTA NARAYAN PATTANAYAK	BAREIPALI /12 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/3990/2026	SWAPNARANI BEHERA	ANANTA NARAYAN PATTANAYAK	BARPALI /12 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/3993/2026	PARAMESWAR PRADHAN	SUKANTA KUMAR DALAI	//	AOD20240000306C202600034
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/3995/2026	RUDRA GOCHHAYAT	DIBYA JYOTI SAHOO	//	AOD20240000587C202600023
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :04/02/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-GUAP/52025/2025 GUAP/ /	MALAYA KUMAR SAMAL MP	ASHOK KUMAR BEHERA	3/2026
2	D-STREV/5182/2026 STREV/ /	INDUSTRIAL DEVELOPMENT CORPORATION MP	MANOJ KISHAN DUTTA, BBSR	5/2026
3	D-OTAPL/5087/2026 OTAPL/ /	COMMISSIONER OF CENTRAL EXCISE CUSTOMS AND BERNICE TAXES MP	SRINIVAS KOURKELA COMMISSION	7/2026
4	D-CRP/5080/2026 CRP/ /	ANITA PADHIARI MP	BHASKAR CHANDRA PANDA	7/2026
5	D-CRP/5104/2026 CRP/ /	PURNA CH. JENA MP	GANESH PRASAD SAMAL	8/2026
6	D-OTAPL/5087/2026 OTAPL/ /	COMMISSIONER OF CENTRAL EXCISE CUSTOMS AND BERNICE TAXES MP	SRINIVAS KOURKELA COMMISSION	8/2026
7	D-OTAPL/5087/2026 OTAPL/ /	COMMISSIONER OF CENTRAL EXCISE CUSTOMS AND BERNICE TAXES MP	SRINIVAS KOURKELA COMMISSION	9/2026
8	D-OTAPL/5088/2026 OTAPL/ /	COMMISSIONER CENTRAL EXCISE CUSTOMS AND BERNICE TAXES MP	SRINIVAS KOURKELA COMMISSION	10/2026
9	D-OTAPL/5088/2026 OTAPL/ /	COMMISSIONER CENTRAL EXCISE CUSTOMS AND BERNICE TAXES MP	SRINIVAS KOURKELA COMMISSION	11/2026
10	D-SAO/22814/2025 SAO/8/2025	BADAL KUMAR NAYAK MP		11/2026
11	D-MSA/27759/2025 MSA/ /	ODISHA STATE HOUSING BOARD, KHURDA MP	DHRUBA CHARAN DHAL	17/2026
12	D-MSA/5141/2026 MSA/ /	ODISHA STATE HOUSING BOARD, BBSR MP	DHRUBA CHARAN DHAL	18/2026
13	D-MSA/5141/2026 MSA/ /	ODISHA STATE HOUSING BOARD, BBSR MP	DHRUBA CHARAN DHAL	19/2026
14	D-CMAPL/5031/2026 CMAPL/ /	SAILABALA BEURA MP	ADV.	39/2026
15	D-CMAPL/5031/2026 CMAPL/ /	SAILABALA BEURA MP	ADV.	40/2026
16	D-RVWPET/4980/2026 RVWPET/ /	NURSHINGHA NATH SAHU MP	ANUPAM RATH	58/2026
17	D-RVWPET/55034/2025 RVWPET/29/2026	UNION OF INDIA MP	KARUNAKAR NAYAK(SR. PANEL COUNSEL)	59/2026
18	D-RPFAM/3689/2026 RPFAM/ /	BHARATI CHAKRA MP	BHARAT JALLI	68/2026
19	D-RPFAM/5095/2026 RPFAM/ /	BIPLAB KISHARI PARIDA MP	KOUSIK ANANDA GURU	69/2026
20	D-CONTC/2876/2012 CONTC/2876/2012	LAKSMIDHAR KABI MP		76/2026
21	D-CONTC/7835/2025 CONTC/981/2025	SATYASHRI MOHAPATRA MP		77/2026
22	D-CONTC/34816/2025 CONTC/4154/2025	SARAT KUMAR ROUT MP		78/2026
23	D-BLAPL/40202/2025 BLAPL/13874/2025	PINTU KHAMARI @ BIDYADHAR KHAMARI @ BIDYABHUSAN KHAMARI MP		97/2026
24	D-BLAPL/2352/2026 BLAPL/1252/2026	MADHUSUDAN BEHERA MP	JUGALA KISHORE PANDA	98/2026
25	D-BLAPL/32676/2025 BLAPL/11337/2025	SAROJ KUMAR NAYAK MP		99/2026
26	D-BLAPL/30/2026	RANJAN PANDA	MAHES DAS	

	BLAPL/104/2026	MP		100/2026
27	D-BLAPL/40863/2025	SIPUN KUMAR BINDHANI	ANSUMAN PANDA	
	BLAPL/13/2026	MP		101/2026
28	D-BLAPL/40861/2025	SIPUN KUMAR BINDHANI	ANSUMAN PANDA	
	BLAPL/28/2026	MP		102/2026
29	D-BLAPL/40267/2025	KAILASH NAIK	BIJAY SWAIN	
	BLAPL/97/2026	MP		103/2026
30	D-FAO/189/2019	M.C.OF PANCHAYAT HIGH SCHOOL	JAGABANDHU SAHU	
	FAO/189/2019	MP		111/2026
31	D-FAO/48635/2025	D.M.,UNITED INDIA INSURANCE CO.LTD.,	RAMESH CHANDRA SAHOO 1	
	FAO/56/2026	MP		112/2026
32	D-FAO/3915/2026	R.M.,(T.P.CELL), M/S. ORIENTAL INSURANCE CO.LTD.	CHANDRA SAHOO 1	
	FAO/ /	MP		113/2026
33	D-CRLREV/3317/2026	BALKRUSHNA@BALAKRUSHNA ROHIDAS	BIJAYA KUMAR RAGADA	
	CRLREV/119/2026	MP		179/2026
34	D-CRLREV/2289/2026	MUNA @ MRUTYUNJAY MISHRA	BINI MISHRA	
	CRLREV/ /	MP		180/2026
35	D-CRLREV/39084/2025	BIJAYLAXMI DASH	SOMA PATNAIK	
	CRLREV/1121/2025	MP		181/2026
36	D-CRLREV/3976/2026	SUNITA MAHARANA	DEVASHIS PANDA	
	CRLREV/ /	MP		182/2026
37	D-ABLAPL/40352/2025	PARBATI PAIKRAY		
	ABLAPL/110/2026	MP		199/2026
38	D-ABLAPL/826/2026	RITIK DALEI		
	ABLAPL/449/2026	MP		200/2026
39	D-ABLAPL/32205/2025	JYOTI RANJAN NAYAK	SURYAKANTA DASMOHAPATRA	
	ABLAPL/14222/2025	MP		201/2026
40	D-ABLAPL/33605/2025	ESCAR HEMBRAM		
	ABLAPL/12877/2025	MP		202/2026
41	D-ABLAPL/386/2026	ASHOKA @ ASHOKA KUMAR PARIDA		
	ABLAPL/491/2026	MP		203/2026
42	D-ABLAPL/1182/2026	SK. NADIM		
	ABLAPL/570/2026	MP		204/2026
43	D-RSA/31688/2024	RAMESH CHANDRA BALIARSINGH	AMIT PRASAD BOSE	
	RSA/337/2024	MP		243/2026
44	D-RSA/7874/2025	ALADINI PATRA	MAHESWAR MOHANTY	
	RSA/106/2025	MP		244/2026
45	D-RSA/40/2017	PARSURAM PATRA	M/S MAHESWAR MOHANTY, N. BEHERA, N. SAMAL	
	RSA/40/2017	MP		245/2026
46	D-RSA/382/2022	SUSMITA @ SASMITA PATANAIAK	BIBEKANANDA BHUYAN	
	RSA/382/2022	MP		246/2026
47	D-RSA/382/2022	SUSMITA @ SASMITA PATANAIAK	BIBEKANANDA BHUYAN	
	RSA/382/2022	MP		247/2026
48	D-RSA/382/2022	SUSMITA @ SASMITA PATANAIAK	BIBEKANANDA BHUYAN	
	RSA/382/2022	MP		248/2026
49	D-RSA/39020/2025	DEEPAK MOHANTA	PRASANTA KUMAR SATAPATHY	
	RSA/476/2025	MP		249/2026
50	D-CMP/5020/2026	BADRUN NISHA BIBI@BADRUN NISHA	DEBAKANT MOHANTY	
	CMP/ /	MP		252/2026
51	D-CMP/5020/2026	BADRUN NISHA BIBI@BADRUN NISHA	DEBAKANT MOHANTY	
	CMP/ /	MP		253/2026
52	D-CMP/37847/2024	KAILASH LAKRA	SOUMENDRA PATTANAIAK	
	CMP/994/2024	MP		254/2026
53	D-CMP/48478/2025	KRUSHNA NANDA MOHANTY	SOURAV SUMAN BHUYAN	
	CMP/1876/2025	MP		255/2026
54	D-CMP/5068/2026	SHAKUNTALA JENA	SUDHANSU SEKHAR JENA	
	CMP/ /	MP		256/2026
55	D-CMP/5073/2026	BHAKATA CHARAN DAS	ANAND PRAKASH DAS	
	CMP/ /	MP		257/2026
56	D-CMP/5081/2026	LAXMIDHAR NAYAK	PABITRA KUMAR BEHERA	
	CMP/ /	MP		258/2026
57	D-CMP/38298/2025	SUNI BEHERA	SAMARENDRA SWAIN	
	CMP/1505/2025	MP		259/2026

58	D-CMP/45059/2025 CMP/1766/2025	BIMAL LOCHAN PATTANAYAK MP	JUDHISTHIR SAHOO, B.SAHU	260/2026
59	D-CMP/5124/2026 CMP/ /	SATYABHAMA ROUT MP	RABINDRA NATH PRUSTY	261/2026
60	D-MACA/4983/2026 MACA/ /	PRADEEP KUMAR PATRA MP	PRADEEP KUMAR MISHRA	311/2026
61	D-MACA/4983/2026 MACA/ /	PRADEEP KUMAR PATRA MP	PRADEEP KUMAR MISHRA	312/2026
62	D-MACA/4988/2026 MACA/ /	TAPAS RANJAN NANDA MP	PRADEEP KUMAR MISHRA	313/2026
63	D-MACA/4988/2026 MACA/ /	TAPAS RANJAN NANDA MP	PRADEEP KUMAR MISHRA	314/2026
64	D-MACA/50539/2025 MACA/122/2026	MANAGER, LEGAL(T.P. CLAIM), NATIONAL INSURANCE CO. LTD., CUTTACK MP	PRASANTA KUMAR MAHALI	315/2026
65	D-MACA/53958/2025 MACA/123/2026	MANAGER, (OFFICER IN CHARGE) ODISHA NATIONAL INSURANCE CO.LTD., CUTTACK MP	PRASANTA KUMAR MAHALI	316/2026
66	D-MACA/45454/2025 MACA/ /	D.M., NATIONAL INSURANCE CO. LTD., CUTTACK MP	PRASANTA KUMAR MAHALI	317/2026
67	D-MACA/3579/2026 MACA/ /	ORIENTAL INSURANCE CO. LTD. MP	ADAM ALI KHAN	318/2026
68	D-MACA/49871/2025 MACA/ /	MANAGER (LEGAL), M/S. LIBERTY VIDEO COMMUNICATIONS CO.LTD., BBSR MP	ADAM ALI KHAN	319/2026
69	D-CRLMC/3851/2026 CRLMC/ /	SANTOSH GUPTA MP	BIJAY KUMAR RAGADA	389/2026
70	D-CRLMC/35184/2025 CRLMC/413/2026	SK. MINNAT @ SK. MINAT MP	SAMIR KUMAR MISHRA (SR. ADV.)	390/2026
71	D-CRLMC/36737/2025 CRLMC/5159/2025	CHHABI LATA ROUT MP	SASMITA NAYAK	391/2026
72	D-CRLMC/39846/2025 CRLMC/5673/2025	GANGADHAR MANIA @ GANGA MANIA MP		392/2026
73	D-CRLMC/3864/2026 CRLMC/ /	MUSTAKIM KHAN @ BABUNU MP	DEBIDUTTA MOHAPATRA	393/2026
74	D-CRLMC/3873/2026 CRLMC/ /	PRASANT PATTANAIK@PRASANT PATTANAYAK MP	PRASANTA KUMAR PATTANAYAK	394/2026
75	D-CRLMC/961/2026 CRLMC/ /	SANDEEP PATNAIK MP	SILABHADRA SASTRY	395/2026
76	D-CRLMC/2235/2026 CRLMC/334/2026	JASWANT SINGH MP	BIBHUTI KESHARI BISWAL	396/2026
77	D-CRLMC/3910/2026 CRLMC/ /	JAYAPRADA TRIPATHY MP	MANAS KUMAR CHAND	397/2026
78	D-CRLMC/3927/2026 CRLMC/ /	RINKU@NIRANJAN SETHI MP	MOHENDRA DALAI	398/2026
79	D-CRLMC/39573/2025 CRLMC/5611/2025	HEMANTA KUMAR SWAIN MP	PRITAM KUMAR MOHANTY	399/2026
80	D-CRLMC/3939/2026 CRLMC/ /	BABASANKAR SARAF@BABA SHANKAR SARAF MP	MOHAN MANGARAJ	400/2026
81	D-CRLMC/3954/2026 CRLMC/ /	ASWINI KUMAR DASH MP		401/2026
82	D-CRLMC/3953/2026 CRLMC/ /	DEEPAK KUMAR BEHERA@DIPAK KUMAR BEHERA MP	DEEPAK KUMAR MISHRA	402/2026
83	D-CRLMC/3961/2026 CRLMC/ /	RAGHUNATH SAHOO@RAGHUNATH SAHOO MP	BIJAYA KUMAR RAGADA	403/2026
84	D-CRLMC/3054/2026 CRLMC/ /	NARAHARI PRADHAN MP	SUMIT SEKHAR PATTANAIK	404/2026
85	D-CRLMC/3982/2026 CRLMC/ /	MANORANJAN ROUT MP	TUKUNA KUMAR MISHRA	405/2026
86	D-CRLMC/3983/2026 CRLMC/ /	RAJIB LOCHAN BISWAL MP	JUGALA KISHORE PANDA	406/2026
87	D-CRLMC/3992/2026 CRLMC/ /	AJAY MAJHI MP	SANJIB KUMAR BHANJADEO	407/2026
88	D-CRLMC/3992/2026 CRLMC/ /	AJAY MAJHI MP	SANJIB KUMAR BHANJADEO	408/2026
89	D-CRLA/3842/2026	RAKESH @ PRAKASH KUMAR NAYAK	ASHOK KUMAR MOHAPATRA	

	CRLA/ /	MP		418/2026
90	D-CRLA/3842/2026	RAKESH @ PRAKASH KUMAR NAYAK	ASHOK KUMAR MOHAPATRA	
	CRLA/ /	MP		419/2026
91	D-CRLA/20008/2025	MUKESH ANAND	PUSPAMITRA MOHAPATRA	
	CRLA/818/2025	MP		420/2026
92	D-CRLA/76/2026	DUSHMANTA BHUE@BABLU	SIDHARTHA SANKAR RAY (2)	
	CRLA/28/2026	MP		421/2026
93	D-CRLA/1/2022	ARAKHITA MAJHI	BHABANI SHANKAR DASPARIDA	
	CRLA/1/2022	MP		422/2026
94	D-CRLA/9872/2025	DHANURJAY HARIJAN	SANGRAM KESHARI ROUT	
	CRLA/399/2025	MP		423/2026
95	D-CRLA/3865/2026	PREM@PRAMOD BARIK	TAPOBANTA BARIK	
	CRLA/ /	MP		424/2026
96	D-CRLA/3865/2026	PREM@PRAMOD BARIK	TAPOBANTA BARIK	
	CRLA/ /	MP		425/2026
97	D-CRLA/28584/2024	BABULU @ BABULA DEHURY	M/s JUGALA KISHORE PANDA, B. KARNA, A.K. DASH, S.S.DASH, M.M.	
	CRLA/936/2024	MP		426/2026
98	D-CRLA/64/2019	DILIP KUMAR BARIK	PRAKASH CHANDRA DASH	
	CRLA/64/2019	MP		427/2026
99	D-CRLA/3907/2026	SUDAM SETHY @ SETHI	BIDYADHAR PANDA	
	CRLA/ /	MP		428/2026
100	D-CRLA/3907/2026	SUDAM SETHY @ SETHI	BIDYADHAR PANDA	
	CRLA/ /	MP		429/2026
101	D-CRLA/3907/2026	SUDAM SETHY @ SETHI	BIDYADHAR PANDA	
	CRLA/ /	MP		430/2026
102	D-CRLA/202/2022	AJIT KUMAR GIRI	BINI MISHRA, MR.BIJAYA KUMAR BEHERA 1, MR.DHARANIDHAR N.	
	CRLA/202/2022	MP		431/2026
103	D-CRLA/3917/2026	BISHNU PRASAD SWAIN	LALATENDU SAMANTARAY	
	CRLA/ /	MP		432/2026
104	D-CRLA/3917/2026	BISHNU PRASAD SWAIN	LALATENDU SAMANTARAY	
	CRLA/ /	MP		433/2026
105	D-WA/17690/2025	KIRAN PARIJATAK ENCLAVE APARTMENT OWNERS WELFARE SOCIETY, CUTTACK		
	WA/831/2025	MP		579/2026
106	D-WA/17695/2025	THE KIRAN PARIJATAK ENCLAVE APARTMENT OWNERS WELFARE SOCIETY, CUTTACK		
	WA/846/2025	MP		580/2026
107	D-WA/51273/2025	ODISHA STAFF SELECTION COMMISSION, SOSSOB, SKP, FUNDA		
	WA/235/2026	MP		581/2026
108	D-WA/29086/2025	MAYADHAR NAYAK	RAJIB RATH	
	WA/1274/2025	MP		582/2026
109	D-WA/51273/2025	ODISHA STAFF SELECTION COMMISSION, SOSSOB, SKP, FUNDA		
	WA/235/2026	MP		583/2026
110	D-WA/5011/2026	VICE CHANCELLOR, UTKAL UNIVERSITY GYANI RAJAN, BEHARA HAPATRA		
	WA/ /	MP		584/2026
111	D-WA/5011/2026	VICE CHANCELLOR, UTKAL UNIVERSITY GYANI RAJAN, BEHARA HAPATRA		
	WA/ /	MP		585/2026
112	D-WA/5018/2026	VICE-CHANCELLOR, UTKAL UNIVERSITY GYANI RAJAN, BEHARA HAPATRA		
	WA/ /	MP		586/2026
113	D-WA/5018/2026	VICE-CHANCELLOR, UTKAL UNIVERSITY GYANI RAJAN, BEHARA HAPATRA		
	WA/ /	MP		587/2026
114	D-WA/5024/2026	VICE-CHANCELLOR, UTKAL UNIVERSITY GYANI RAJAN, BEHARA HAPATRA		
	WA/ /	MP		588/2026
115	D-WA/5024/2026	VICE-CHANCELLOR, UTKAL UNIVERSITY GYANI RAJAN, BEHARA HAPATRA		
	WA/ /	MP		589/2026
116	D-WA/4395/2026	PARADIP PORT AUTHORITY	SATYAPRAKASH DHAL	
	WA/ /	MP		590/2026
117	D-WA/5048/2026	TP WESTERN ODISHA DISTRIBUTION LIMRA DEEPWODL, SAMBALPUR		
	WA/ /	MP		591/2026
118	D-WA/5048/2026	TP WESTERN ODISHA DISTRIBUTION LIMRA DEEPWODL, SAMBALPUR		
	WA/ /	MP		592/2026
119	D-WA/1032/2021	BRAJENDRA KUMAR NANDA	ASMIYA RANJAN MAJHI, K.NAYAK, P.R.PARIDA	
	WA/1032/2021	MP		593/2026
120	D-WA/43681/2025	KRIPAL SINGH	SAYANTAN PANDA	
	WA/1755/2025	MP		594/2026

121	D-WA/48761/2025 WA/238/2026	STATE OF ODISHA MP	UMESH CHANDRA BEHURA,A.G.A	595/2026
122	D-WA/48761/2025 WA/238/2026	STATE OF ODISHA MP	UMESH CHANDRA BEHURA,A.G.A	596/2026
123	D-WA/48761/2025 WA/238/2026	STATE OF ODISHA MP	UMESH CHANDRA BEHURA,A.G.A	597/2026
124	D-WA/5089/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	598/2026
125	D-WA/5089/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	599/2026
126	D-WA/5144/2026 WA/ /	BRAHMANANDA BISWAL MP	BINAYA KUMAR MOHANTY	600/2026
127	D-WA/5144/2026 WA/ /	BRAHMANANDA BISWAL MP	BINAYA KUMAR MOHANTY	601/2026
128	D-WA/36640/2025 WA/1521/2025	OMKAR SUBHANKAR SWAIN MP	AKSHAY KUMAR SWAIN	602/2026
129	D-WA/5126/2026 WA/ /	MAHAVIR SHG MP	DILLIP KUMAR RAY	603/2026
130	D-WA/5127/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	604/2026
131	D-WA/5127/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	605/2026
132	D-WA/5128/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	606/2026
133	D-WA/5128/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	607/2026
134	D-WA/5130/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	608/2026
135	D-WA/5130/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	609/2026
136	D-WA/5131/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	610/2026
137	D-WA/5131/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	611/2026
138	D-WP(C)/4901/2026 WP(C)/ /	SENAPATI SIMHACHALAM @ S. SIMCHCHALAM MP	SOUBHAGYA KUMAR DASH	2545/2026
139	D-WP(C)/2381/2026 WP(C)/2177/2026	PABITRA MOHAN PRADHAN MP		2546/2026
140	D-WP(C)/4975/2026 WP(C)/3986/2026	NITIN KUMAR SAHOO MP	JAGAMOHAN PATTANAIAK	2547/2026
141	D-WP(C)/4976/2026 WP(C)/4035/2026	MINORITY EDUCATIONAL TRUST, SAMBALPUR MP	DEBPRALI MAHAPATRA	2548/2026
142	D-WP(C)/4962/2026 WP(C)/ /	SOUDAMINI BARIK MP	SOUBHAGYA KUMAR RATH	2549/2026
143	D-WP(C)/976/2026 WP(C)/1450/2026	SURENDRA KUMAR MISHRA MP	SURENDRA KUMAR MISHRA (IN PERSON)	2550/2026
144	D-WP(C)/4499/2026 WP(C)/3655/2026	ANAND SHARMA MP	AGNIHOTRA SAHU	2551/2026
145	D-WP(C)/4499/2026 WP(C)/3655/2026	ANAND SHARMA MP	AGNIHOTRA SAHU	2552/2026
146	D-WP(C)/4964/2026 WP(C)/ /	ANANTA KUMAR MOHAPATRA MP	KRUTIBAS KAR	2553/2026
147	D-WP(C)/4967/2026 WP(C)/ /	BINOD KUMAR SAHOO MP	LALITENDU MISHRA	2554/2026
148	D-WP(C)/48095/2025 WP(C)/3936/2026	NARESH SIAL MP	TUKUNA KUMAR MISHRA	2555/2026
149	D-WP(C)/4969/2026 WP(C)/ /	BISHNU PRASAD PATTANAIAK MP	SRINIVAS MOHANTY	2556/2026
150	D-WP(C)/51630/2025 WP(C)/35945/2025	TAPAN KUMAR SAMAL MP		2557/2026
151	D-WP(C)/4987/2026 WP(C)/ /	KUBER TANDIA MP	ASHOK KUMAR SARANGI	2558/2026
152	D-WP(C)/4970/2026	SANGRAM KISHOR SAMAL	SRINIVAS MOHANTY	

	WP(C)/ /	MP		2559/2026
153	D-WP(C)/4991/2026	AMITA TRIPATHY	SUNIL KUMAR PANDA	
	WP(C)/ /	MP		2560/2026
154	D-WP(C)/4978/2026	SUNITA KANHAR	LAXMAN PRADHAN	
	WP(C)/ /	MP		2561/2026
155	D-WP(C)/4995/2026	DEEPAK KUMAR PATRA	ABINASH BARIK	
	WP(C)/4060/2026	MP		2562/2026
156	D-WP(C)/4150/2026	MAHENDRA KUMAR SAHOO	RAKESH KUMAR SARANGI	
	WP(C)/3366/2026	MP		2563/2026
157	D-WP(C)/4997/2026	M/S P.P.RICE MILLS	KAJAL SAHOO	
	WP(C)/ /	MP		2564/2026
158	D-WP(C)/47393/2025	SRI GOPINATH DEB BIJE, PURI	DEEPALI MAHAPATRA	
	WP(C)/33068/2025	MP		2565/2026
159	D-WP(C)/5000/2026	BIJAYANAND PRADHAN	SUSANTA KUMAR MISHRA	
	WP(C)/ /	MP		2566/2026
160	D-WP(C)/5005/2026	RAMA CHANDRA SUARA	AMIT PRASAD BOSE	
	WP(C)/ /	MP		2567/2026
161	D-WP(C)/5007/2026	SRI NILAGIRI MOTOR KARMACHARI SANGH, PURI	RUPAKANTA NAYAK	
	WP(C)/ /	MP		2568/2026
162	D-WP(C)/5012/2026	MANGAN SETH	MANASH RANJAN NAYAK	
	WP(C)/ /	MP		2569/2026
163	D-WP(C)/5013/2026	MANGAN SETH	MANASH RANJAN NAYAK	
	WP(C)/ /	MP		2570/2026
164	D-WP(C)/5014/2026	SWARANIKA SAHU	SAUBHAGYA KETAN NAYAK	
	WP(C)/ /	MP		2571/2026
165	D-WP(C)/847/2025	UNION OF INDIA		2572/2026
	WP(C)/2327/2025	MP		
166	D-WP(C)/2121/2026	RASMITA MOHAPATRA	MANORANJAN PADHY	
	WP(C)/ /	MP		2573/2026
167	D-WP(C)/51789/2025	MANASA RANJAN PRADHAN	AKHAND	
	WP(C)/35951/2025	MP		2574/2026
168	D-WP(C)/25961/2025	GADADHAR PATRA	NIRANJAN LENKA	
	WP(C)/18687/2025	MP		2575/2026
169	D-WP(C)/25527/2025	PRAVAT KUMAR ROUT	NIRANJAN LENKA	
	WP(C)/21190/2025	MP		2576/2026
170	D-WP(C)/25961/2025	GADADHAR PATRA	NIRANJAN LENKA	
	WP(C)/18687/2025	MP		2577/2026
171	D-WP(C)/5027/2026	MANMOHAN MOHAPATRA	RASHMI KANTA ACHARYA	
	WP(C)/ /	MP		2578/2026
172	D-WP(C)/5025/2026	M/S HARAPRIYA ENGINEERING AND FABRICATION WORKS	RISHIYOM BEHERA	
	WP(C)/ /	MP		2579/2026
173	D-WP(C)/5029/2026	NARAYANA PANDA	PRAVASH CHANDRA JENA	
	WP(C)/ /	MP		2580/2026
174	D-WP(C)/5033/2026	GURUPRASAD PATRA	SUBHRANSU BHUSAN MOHANTY	
	WP(C)/ /	MP		2581/2026
175	D-WP(C)/8113/2024	UNION OF INDIA	PRASANNA KUMAR PARHI	
	WP(C)/4682/2024	MP		2582/2026
176	D-WP(C)/5035/2026	LACHHAMAN JENA	RABI NARAYAN BEHERA	
	WP(C)/ /	MP		2583/2026
177	D-WP(C)/17552/2024	UNION OF INDIA	PRASANNA KUMAR PARHI	
	WP(C)/12022/2024	MP		2584/2026
178	D-WP(C)/5035/2026	LACHHAMAN JENA	RABI NARAYAN BEHERA	
	WP(C)/ /	MP		2585/2026
179	D-WP(C)/11252/2024	UNION OF INDIA	DIPTI RANJAN BHOKTA(CGC)	
	WP(C)/6268/2024	MP		2586/2026
180	D-WP(C)/8624/2024	UNION OF INDIA	DIPTI RANJAN BHOKTA	
	WP(C)/5063/2024	MP		2587/2026
181	D-WP(C)/5039/2026	BALABHADRA MAHATO	RABI NARAYAN BEHERA	
	WP(C)/ /	MP		2588/2026
182	D-WP(C)/5043/2026	SAUMYA RANJAN SARANGI	BIBHUTI BHUSAN PATTNAYAK	
	WP(C)/ /	MP		2589/2026
183	D-WP(C)/5049/2026	NARENDRA NATH NAIK	DIPANKAR ACHARYA	
	WP(C)/ /	MP		2590/2026

184	D-WP(C)/5051/2026 WP(C)/ /	PRADIP KUMAR PRAHARAJ MP	ASHIM KISHORE PAL	2591/2026
185	D-WP(C)/7434/2025 WP(C)/5714/2025	RANJIT KUMAR GIRI MP	MANOJA KUMAR KHUNTIA	2592/2026
186	D-WP(C)/5055/2026 WP(C)/ /	M.GANESH MP	BIBHU PRASAD DAS	2593/2026
187	D-WP(C)/5056/2026 WP(C)/4074/2026	SANATANA BEHERA MP	ATMAJIT MANMITH DAS	2594/2026
188	D-WP(C)/53983/2025 WP(C)/37599/2025	BISWARDARSHI SAHOO MP		2595/2026
189	D-WP(C)/5067/2026 WP(C)/ /	RITA BEHERA MP	SANJIT MISHRA	2596/2026
190	D-WP(C)/3156/2026 WP(C)/3132/2026	DYLLOD JYN NAG MP	PAMI RATH	2597/2026
191	D-WP(C)/3758/2026 WP(C)/3301/2026	SOUMYAKANTA SAHOO MP	PAMI RATH	2598/2026
192	D-WP(C)/7638/2025 WP(C)/6459/2025	M/S.ABHIPASA CONTRUCTION,BBSR, KHURDA MP	CHHAYITA RANAJAN DAS	2599/2026
193	D-WP(C)/5075/2026 WP(C)/ /	PRADYUMNA KUMAR DAS MP	PRAKASH RANJAN BARIK	2600/2026
194	D-WP(C)/53121/2025 WP(C)/36639/2025	PRADYUMNA MOHAPATRA MP	KANANBALA ROY CHOUDHURY	2601/2026
195	D-WP(C)/5077/2026 WP(C)/ /	AJAY BEHERA MP	JAJATI KESHARI KHUNTIA	2602/2026
196	D-WP(C)/35741/2025 WP(C)/25235/2025	KIRAN PANDA MP		2603/2026
197	D-WP(C)/5082/2026 WP(C)/ /	KADAMBARI MOHANTA MP	PABITRA KUMAR NAYAK	2604/2026
198	D-WP(C)/33001/2023 WP(C)/33001/2023	SUDHIR DAS MP	PRASANTA KUMAR SAHOO	2605/2026
199	D-WP(C)/38430/2023 WP(C)/38430/2023	M/S. SRI DHANYA LAKSHMI MODERN RICE MILL MP	CHHAYAN MURTY	2606/2026
200	D-WP(C)/36865/2023 WP(C)/36865/2023	M/S.JAGANAATH RICE MILL MP	T.N.MURTY	2607/2026
201	D-WP(C)/36866/2023 WP(C)/36866/2023	M/S KANAKESWARI RICE MILL MP	T.N.MURTY	2608/2026
202	D-WP(C)/5094/2026 WP(C)/ /	SUVENDU KUMAR SAHU MP	SAIBRATA RATH	2609/2026
203	D-WP(C)/36869/2023 WP(C)/36869/2023	M/S. BHUBANESWARI MODERN RICE MILL, MP	CHHAYAN MURTY	2610/2026
204	D-WP(C)/5097/2026 WP(C)/ /	ANUPAMA MALLICK MP	AJAYA KUMAR PRADHAN	2611/2026
205	D-WP(C)/15427/2022 WP(C)/15427/2022	PRABHUDAYAL AGRAWAL MP	SIDHARTHA MISHRA	2612/2026
206	D-WP(C)/5102/2026 WP(C)/ /	DR.JYOTI PRAKASH NANDA MP	SAIBRATA RATH	2613/2026
207	D-WP(C)/37144/2021 WP(C)/37144/2021	MANOJ KUMAR MOHANTA MP		2614/2026
208	D-WP(C)/23109/2014 WP(C)/23109/2014	BASANTA KU.BAIRIGANJ MP	M/S.PRADIPTA KU.MOHANTY, PRONOY MOHANTY	2615/2026
209	D-WP(C)/5107/2026 WP(C)/ /	THE URBAN CO-OPERATIVE BANK LTD, CUTTACK MP	CHITESH KUMAR MISHRA	2616/2026
210	D-WP(C)/5108/2026 WP(C)/ /	BRAHMANI COLLEGE, DANDISAHI, KENDRAPARA MP	ADARSH SHANKAR PADHY	2617/2026
211	D-WP(C)/5109/2026 WP(C)/ /	SAROJ MOHAPATRA MP	SUBHANKAR ROUT	2618/2026
212	D-WP(C)/5112/2026 WP(C)/ /	SUKANTI SAHOO MP	SUBHANKAR ROUT	2619/2026
213	D-WP(C)/51654/2025 WP(C)/35645/2025	RENUBALA SAHANI @ RENUBALA BEHERA MP	RESHMA BEHERA	2620/2026
214	D-WP(C)/5120/2026 WP(C)/ /	UTKAL KESHARI SAMAL MP	SUBHANKAR ROUT	2621/2026
215	D-WP(C)/5123/2026	BIMALA KUMARI MOHANTY	BHABANI SANKAR DAS	

	WP(C)/ /	MP		2622/2026
216	D-WP(C)/5125/2026	KALAYANI MISHRA	SUBHANKAR ROUT	
	WP(C)/ /	MP		2623/2026
217	D-WP(C)/5133/2026	ARNAPURNA BEHERA	PRIYA RANJAN MISHRA	
	WP(C)/ /	MP		2624/2026
218	D-WP(C)/39865/2024	SAROJINI JENA	BIBEKANANDA BHUYAN, SOURAV SUMAN BHUYAN	
	WP(C)/24009/2024	MP		2625/2026
219	D-WP(C)/5138/2026	ILA PADHI	AJAYA KUMAR JENA	
	WP(C)/ /	MP		2626/2026
220	D-WP(C)/55173/2024	MADHUSMITA SAMANT	JAYDEEP PAL	
	WP(C)/3346/2025	MP		2627/2026
221	D-WP(C)/5140/2026	SUBHADRA DUTTA@DEY	SURENDRA KUMAR BISWAL	
	WP(C)/ /	MP		2628/2026
222	D-WP(C)/5146/2026	GHANASHYAM MAHARANA	CHITTA RANJAN PATTNAIK	
	WP(C)/ /	MP		2629/2026
223	D-WP(C)/5155/2026	SECRETARY TO GOVT. OF INDIA (HEALTH DEPARTMENT), MINISTRY	SECRETARY OF HEALTH AND FAMILY WELFARE, NE	
	WP(C)/ /	MP		2630/2026
224	D-WP(C)/5155/2026	SECRETARY TO GOVT. OF INDIA (HEALTH DEPARTMENT), MINISTRY	SECRETARY OF HEALTH AND FAMILY WELFARE, NE	
	WP(C)/ /	MP		2631/2026
225	D-WP(C)/33005/2022	VISHNU ASSOCIATES PVT. LTD., CUTTACK	RRANAB KUMAR GHOSE	
	WP(C)/33005/2022	MP		2632/2026
226	D-WP(C)/5161/2026	PRAMOD SWAIN	ANAM CHARAN PANDA	
	WP(C)/ /	MP		2633/2026
227	D-WP(C)/28630/2024	WINE COMPLEX (PROPERTY FIRM), B-16, ROYKHELA		
	WP(C)/16228/2024	MP		2634/2026
228	D-WP(C)/5165/2026	TRINATH SAHOO	AMITAV TRIPATHY	
	WP(C)/ /	MP		2635/2026
229	D-WP(C)/5156/2026	HINDU PUBLIC	ASHOK KUMAR MOHAPATRA	
	WP(C)/ /	MP		2636/2026
230	D-WP(C)/5178/2026	M/S. UNISON SECURITY AND INTERALIA SERVICES, MARGA	SINGHPUR	
	WP(C)/ /	MP		2637/2026
231	D-WP(C)/5180/2026	RAJENDRA PRASAD BOSE	LALATENDU SAMANTARAY	
	WP(C)/ /	MP		2638/2026